

FORM-G
INVITATION FOR EXPRESSION OF INTEREST
FOR CHADHA SUPER CARS PRIVATE LIMITED
OPERATING IN TRANSPORT & LOGISTICS INDUSTRY, CHANDIGARH
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	M/s. Chadha Super Cars Private Limited PAN –AABCC6944R CIN: U50101PB1999PTC022440
2.	Address of the registered office	Registered office: Village Bhanohar, Ferozepur Road, Near Haveli Restaurant, Mullanpur, Ludhiana – 141102 Punjab
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	Ludhiana & Moga
5.	Installed capacity of main products/ services	No Latest Information is available with us.
6.	Quantity and value of main products/ services sold in last financial year.	Corporate Debtor has booked a revenue of Rs. 899568078/- as per audited balance sheet for FY 2018-2019.
7.	Number of employees/ workmen	NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	May be obtained by sending an email to ip.chadhasupercars@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to ip.chadhasupercars@gmail.com
10.	Last date for receipt of expression of interest	5th April, 2024
11.	Date of issue of provisional list of prospective resolution applicants	15 th April, 2024
12.	Last date for submission of objections to provisional list	20 th April, 2024
13.	Date of Issue of final list of prospective resolution applicant	30 th April, 2024
14.	Date of Issue of information memorandum, evaluation Matrix and Request for resolution plans to prospective resolution applicants	5 th May, 2024
15.	Last date of Submission of Resolution Plan to AA	4th July, 2024
16.	Process email id to submit Expression of Interest	ip.chadhasupercars@gmail.com


Bhupinder Sethi
Resolution Professional
IP Reg. No. IBBI/IPA-001/2020-2021/13366

For Chadha Super Cars Private Limited (CSCPL)
IBBI/IPA-001/IP-P-02144/2020-2021/13366
IBBI Registered Address: B34-6650/24 B, Street No-2, New Atam Nagar, Jassian Road,
Haibowal, Ludhiana, Punjab, 141001
Email Id: ip.chadhasupercars@gmail.com / ip.brsethi@gmail.com
AFA Valid Up to- 11.10.2024

Date – 21.03.2024
Place- Ludhiana